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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/202/2017
NAME OF THE PETITIONER(S) : IPK PACKAGING INDIA PVT LTD
NAME OF THE RESPONDENT(S) : ROC, COIMBATORE
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	SANKAR VARADARATHAN P.M. VASSALA	COUNSEL FOR APPLICANT	P.M. Vassal
2.	B. Sarath babu	Representing Counsel for ROC, Coimbatore	B. Sarath

ORDER

Counsel for the applicant present. Representative of ROC present and prayed for time to file report. Time is enlarged at request. Put up on 11.01.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc